

to which funds may be given by the Khadi and Village Industries Commission. So far as its programme of integrated development (Naya Morh) is concerned, the Commission intends to associate Panchayats and Panchayat Samities with it. In this programme, Panchayats will be the recommending bodies for the organisation of gram *ekais*, while Panchayat Samities will be both sponsoring, recommending as well as planning bodies. Panchayats and Panchayat Samities will also assist the Commission and State Boards etc. in organising co-operative societies for the production and/or sale in their respective areas. As the work of organising gram *ekais* is still in the primary stage, it is too early to indicate, either in quantitative or qualitative terms, the extent of progress achieved in this regard.

Death of D.I.G. Police in Nagaland

*1157. **Shri Hari Vishnu Kamath:** Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 158 on the 24th April, 1962 and state:

(a) whether the judicial inquiry regarding the death of **Shri I. J. Johar, D.I.G., Police in Nagaland** has been concluded; and

(b) if so, what are its findings and conclusions?

The Parliamentary Secretary to the Minister of External Affairs (Shri S. C. Jamir): (a). No Sir.

(b). Does not arise.

Tibetan Refugee at Kalimpong

*1158. **Shri Hem Barua:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that Lhasa Radio broadcast on the 15th May, 1962 accused India of encouraging Tibetan refugees in Kalimpong, West Bengal to indulge in political activities against Tibet and China; and

(b) if so, whether this allegation is corroborated by facts?

The Minister of State in the Ministry of External Affairs (Shrimati Laxmi Menon): (a). Yes, Sir. Lhasa Radio repeating a Peking Radio broadcast on the 15th May, 1962, is reported to have said that "the Indian Government has allowed a batch of Tibetan fugitives to carry out subversive activities against China's Tibet in Kalimpong and other places in India."

(b) The allegation has no relation to facts and is just part of baseless Chinese propaganda against India. Tibetans who fled from their homes and sought asylum in India have unpleasant memories of happenings in Tibet, but, wherever they are settled in India, they have been discouraged by Government from indulging in political activities. Tibetan refugees in this country have been peaceful and law-abiding and have not indulged in subversive activities of any kind.

प्रशासनिक सुधार

११५६. { श्री प्रकाशचोर शास्त्री :
श्री रामनाथ खेट्टियार :

क्या प्रधान मंत्री १० अगस्त, १९६१ के तारंगित प्रश्न संख्या ३३६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या प्रशासन को और अधिक सक्रिय बनाने के लिये आगे प्रगति हुई है; और

(ख) क्या प्रशासन में भ्रष्ट उपायों को दूर करने के लिये कोई योजना विचारधीन है ?

विदेश मन्त्रालय में राज्य मन्त्री (श्रीमती लक्ष्मी मेनन) : (क) और (ख). एक व्योरा सदन की मेज पर रख दिया गया है। [देखिए परिशिष्ट ३, अनबन्ध संख्या ४१]